

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Alok Kumar Pandey will take up the following cases today i.e. on 15th September, 2026 at 2.15 P.M. in Court No. 209 (Cent. Building).

FOR ORDERS (ON OFFICE NOTES)

1. CR. MISC./61838/2026
376,34,195, P OTHER
UNCATEGORI

1 UPENDER MAHTO @ UPENDRA MAHTO ADITI MEDHA
VS THE STATE OF BIHAR THROUGH
THE PRINCIPAL SECRETARY, HOME
DEPTT. AND ANR

JITENDRA
KUMAR SINGH

FOR ADMISSION

2. CR. MISC./17142/2026
290,294, P OTHER
UNCATEGORI

1 AMAR KUMAR BHARTI
VS THE STATE OF BIHAR

PRABHAT RANJAN JHARKHANDI
SINGH UPADHYAY
RAJ KUMAR SINHA

Patna High Court

Dated, 15th September, 2026

By order of Hon'ble Court

Sd/-

(Pranaw Shankar)

Joint Registrar (List)

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